

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/28(KB)2021
IA(COMPANIES.ACT)/47(KB)2024,
IA(COMPANIES.ACT)/25(KB)2021,
IA(COMPANIES.ACT)/27(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	ASGAR ANSARI VS AWESOME INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

Mr. Deepnath Roy Chowdhury, Adv.] For the Respondents
Mr. Bhaskar Dwivedi, Adv.]
Ms. Jyoti Rauth, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the respondents present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.